

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

CA 354/2023 CA 355/2023 (NEW CA) in CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **21.08.2023**

NAME OF THE PARTIES: **UNION OF INDIA VS INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241-242 of the Companies Act, 2013

ORDER

CA 354/2023 CA 355/2023

Ld. Counsels for the Parties are present. These Applications have been filed for recall of the Order dt. 28.06.2023. Accordingly, list this matter on Board on 29.08.2023, for further consideration and hearing.

In the meantime, Respondent is directed to file Affidavit in Reply, if any, well before the adjourned date, by duly serving copies to the other side, well in advance.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare